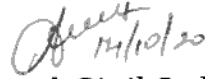


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 15.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1146/2004	O.S. 358/2012
2. O.S. 526/2006	O.S. 254/2014
3. O.S. 784/2009	O.S. 646/2014
4. O.S. 92/2010	O.S. 534/2017
5. O.S. 98/2010	HEARING
HEARING	O.S. 376/2015
6. O.S. 1988/2006	O.S. 378/2015
7. O.S. 628/2010	O.S. 1142/2016
8. MISC. 31/2013	O.S. 15/2018
9. O.S. 608/2014	O.S. 162/2018
10. O.S. 296/2015	O.S. 996/2018
EVIDENCE	O.S. 134/2019
11. O.S. 1868/2006	O.S. 1408/2018
12. O.S. 2226/2007	O.S. 376/2001
13. O.S. 814/2009	O.S. 1416/2005
14. O.S. 262/2011	O.S. 648/2014
15. O.S. 754/2002	


14/10/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 15.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 550/2015	16) O.S 498/2011
2) O.S 1252/2015	17) O.S 500/2012
3) Mis 6/2017	18) O.S 148/2013
4) O.S 672/2018	19) O.S 288/2013
5) O.S 712/2020	20) O.S 1002/2016
EVIDENCE	21) O.S 1068/2016
6) O.S 1160/2015	22) O.S 50/2018
7) O.S 1222/2017	23) O.S 1188/2018
8) O.S 38/2018	24) O.S 1564/2019
9) O.S 54/2018	25) O.S 1716/2019
10) O.S 1496/2012	ORDERS
HEARING	26) Mis 42/2010
11) O.S 1332/2005	27) O.S 888/2020
12) O.S 792/2006	28) O.S 892/2020
13) O.S 1022/2006	29) O.S 896/2020
14) O.S 8/2010	JUDGMENT
15) O.S 28/2011	30) O.S 66/2017

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 15.10.2020

1st Session 11.00 am

Hearing

1. O.S.1199/2011
- 2.O.S.1231/2011
3. O.S. 1131/2011
4. O.S. 103/2014
- 5.O.S.1221/2014

Arguments

6. O.S. 437/2009
7. O.S. 673/2009
8. O.S. 513/2012
- 9.O.S. 567/2011
- 10 O.S 569/2011

Evidence

11. O.S.79/2011
- 12.O.S.553/2012
13. O.S.559/2012
14. O.S.1193/2012
- 15.O.S.75/2013

Orders

1. O.S 1601/2019 (com)

2nd session 2.45 PM

Hearing

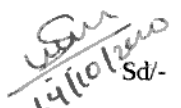
1. O.S.337/2015
2. O.S.239/2016
3. O.S.297/2016
4. O.S.365/2016
5. O.S.1199/2016

Arguments

6. O.S.261/2011
7. O.S.29/2011
8. O.S.1343/2012
- 9.O.S.1371/2012
- 10.O.S.219/2014

Evidence

11. O.S.293/2013
12. O.S.1429/2013
13. O.S.275/2014
14. O.S.775/2014
15. O.S.1503/2014


Sd/-
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru